

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).6257/2022

(Arising out of impugned final judgment and order dated 23-11-2021 in CRLA No.5172/2013 passed by the High Court of Judicature at Allahabad)

STATE OF U.P.

Petitioner(s)

VERSUS

SHYAM SINGH @ KARIYA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.93407/2022-EXEMPTION FROM FILING O.T.)

Date : 19-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Ankit Goel, AOR

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Alok Singh, Adv.
Mr. S.B.Khan, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for respondent Nos.1 and 2 seeking an adjournment of four weeks to file counter affidavit, let the matter be listed on 04.11.2022.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)